NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P No. 29/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE PARTIES: M/s. Asian Strips Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Regar Shah Advocat Ragin Shah

<u>Common Order</u> <u>CSP No.27/230-232/NCLT/MB/MAH/2017</u> <u>CSP No.28/230-232/NCLT/MB/MAH/2017</u> <u>CSP No.29/230-232/NCLT/MB/MAH/2017</u>

At request of RD office, time for filing their objection is extended for three weeks.

List this matter for hearing on 29.3.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)